



2026:AHC:40170-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

PUBLIC INTEREST LITIGATION (PIL) No. - 3339 of 2025

Rahul Thakur

.....Petitioner(s)

Versus

State of U.P. and 6 others

.....Respondent(s)

Counsel for Petitioner(s)	:	Akhtar Ali, Vivek Kumar Yadav
Counsel for Respondent(s)	:	Aushim Luthra, A.K. Goyal, A.C.S.C., Irshad Husain, J. N. Maurya

Chief Justice's Court

HON'BLE ARUN BHANSALI, CHIEF JUSTICE
HON'BLE KSHITIJ SHAILENDRA, J.

Counsel for the petitioner seeks withdrawal of the petition. The same is, therefore, dismissed as withdrawn.

(Kshitij Shailendra, J) (Arun Bhansali, CJ)

February 23, 2026
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